## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 3722 TO BE ANSWERED ON THE $9^{\mathrm{TH}}$ AUGUST, 2016

## INSURANCE FOR COFFEE/TOBACCO/RUBBER

3722. SHRI RAM CHARITRA NISHAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is considering to introduce market based insurance scheme for crops such as Coffee, Tobacco, Rubber etc.;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the scheme is likely to be implemented nationwide or in specific regions on pilot project basis; and
- (d) if so, the details thereof along with the time by which the scheme is likely to be implemented?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (d): Department of Commerce, Ministry of Commerce & Industry has devised a Market-linked Revenue Insurance Scheme for Plantation Crops (RISPC) for protecting the farmers of plantation crops against losses arising from both fluctuations in yield as well as prices. The scheme is devised to protect growers from anticipated revenue losses caused by fall in international/domestic prices, adverse weather parameters, or failure of crop.

RISPC is to be implemented on pilot basis in 7 selected Districts/Blocks for two years with sharing of insurance premium by Government of India, States Government and growers in the ratio of 75:15:10. The scheme has been shared with the States Governments for their 15% contribution towards insurance premium.

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